Filing number- 2851	
Filed as WP(C)	
(urgent memo)	
Writ Stamp Reporting	
SACHIN KUMAR SHARMA	
Vs.	
The State of Jharkhand & others	
SJ	
CFS: Caveat Clr	
Petition Rs. 250/-	
Affidavit Rs. 5/- + Rs. 15/-	
Vakalatnama Rs.15/- + 30/-	
D. f	
Defects:	
<ol> <li>date on typed copy of pag numbr 27 is not correct it may be verified.</li> </ol>	
sameer 17.06.2020	

Sameer 17.06.2020